

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

(IB)-266(PB)/2017

IN THE MATTER OF:

Vinita Mahadewsing

.....Petitioner

v.

M/s. AMR Infrastructure Ltd.

.....Respondent

SECTION : UNDER SECTION 7 of IBC, 2016

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

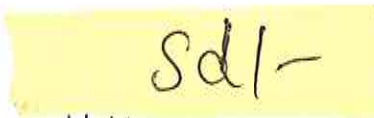
Hon'ble Member (J)

For the Petitioner(s) : Mr. Amit Goel, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 16.10.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

04.10.2017

VINEET